

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.13523 of 2013

Sri Arun Kumar Budhia *Petitioner*
Mr.G.K. Acharya, Advocate
-versus-
Chief Secretary to Government of
Odisha and others *Opp. Parties*
Mr. D.K. Mohanty, AGA

CORAM:
THE CHIEF JUSTICE
JUSTICE S.K. PANIGRAHI

ORDER
22.06.2021

Order No.

06.

1. This matter is taken up by video conferencing mode.
2. Mr. Mohanty seeks some more time to file an affidavit as specific issued by the Court in the order dated 5th April, 2021. The affidavit positively be filed one week prior to the next date with an advance copy to the Petitioner. The Petitioner may file response thereto by the next date.
3. List on 15th September, 2021.

(Dr. S. Muralidhar)
Chief Justice

(S.K. Panigrahi)
Judge